

कब तथा पुनर्वासि बंधी (श्री हाथी) :
इस सम्बन्ध में अर्धवार्षिक जानकारी छः
माह के अन्तर से जून और दिसम्बर माह
के बारे में, इकट्ठी की जाती है। ताजे
आकड़े नीचे दिए गए हैं : —

(क) सन् 1966 में नाम दर्ज कराने
वाले 4,001

(ख) सन् 1966 में नियुक्ति सहायता
पाने वाले 663

Admission to Primary Schools in Delhi

990. Shri Ram Kishan Gupta: Will
the Minister of Education be pleased
to state:

(a) whether it is a fact that scores
of boys and girls living in Delhi slums
have been refused admission to the
primary schools during April and
May, 1967;

(b) if so, reasons therefor; and

(c) the number of such boys and
girls?

The Minister of State in the Ministry
of Education (Shri Bhagwat Jha
Asad): (a) No, Sir.

(b) and (c). Questions do not arise.

Micro-relay Service in Saurashtra

991. Shri Madhu Limaye:
Shri S. M. Banerjee:
Dr. Ram Manohar Lohia:
Shri George Fernandes:
Shri Manibhai J. Patel:

Will the Minister of Communica-
tions be pleased to state:

(a) whether Government have
decided to install a micro-relay ser-
vice linking some towns of Saurashtra;

(b) if so, the total cost involved;
and

(c) when it will become operative?

The Minister of State in the De-
partments of Parliamentary Affairs
and Communications (Shri I. K.
Gujral): (a) Yes, a microwave radio
relay system is proposed to be instal-
led linking Rajkot, Jamnagar, Kandla
and Bhuj.

(b) Rs. 44.6 lakhs approximately.

(c) In about two years.

Indian Labour Conference on Automation

992. Shri K. Ramani:
Shri Umanath:
Shri Mohammad Ismail:

Will the Minister of Labour and Re-
habilitation be pleased to state:

(a) whether Government have re-
ceived a joint memorandum from
some Central Trade Union Organisa-
tions regarding the alleged incorrect
recording of the decisions of the re-
cent session of the Indian Labour
Conference on automation;

(b) if so, the names of the Organi-
sations and the main points of the
memorandum; and

(c) the steps taken by Government
thereon?

The Minister of Labour and Re-
habilitation (Shri Hathi): (a) and (b).
A joint memorandum regarding the
Conclusion of the 26th Indian Labour
Conference (New Delhi, July 1966) on
Automation was received from the
Hind Mazdoor Sabha, the All-India

Trade Union Congress and the United Trades Union Congress. The memorandum asked that till this question was discussed once again in a tripartite meeting all automation measures should be kept in abeyance.

(c) The matter was placed before the 26th Standing Labour Committee which met in New Delhi on May 18, 1967. But the Committee could discuss the question of automation only briefly and no specific conclusion was reached.

Wage Board for Electricity Industry

993. Shri K. Ramani:
Shri Umanath:
Shri Mohammad Ismail:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the progress made by the Wage Board for Electricity Industry so far;

(b) whether the Wage Board has submitted any recommendations to Government regarding the interim relief;

(c) if so, the number of employers who have not implemented it; and

(d) when the final recommendations of the Wage Board are likely to be submitted to Government?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) The Board has held 8 meetings so far. A detailed Questionnaire has been issued. The Board has also heard the parties at some centres on the subject of interim relief.

(b) No, Sir.

(c) Does not arise.

(d) It is not possible to say at this stage when the Board's final recommendations will be submitted.

Salaries of Secretaries

994. Shri B. S. Sharma:
Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that salaries of the Secretaries to Government were recently increased from Rs. 3000 to Rs. 3,500 of Additional Secretaries from Rs. 2750 to Rs. 3000 and those of Joint Secretaries from Rs. 2250 to Rs. 2750;

(b) whether it is also a fact that in the posts below the posts of Joint Secretary, there has been no increase in salaries, right from Peon to the Deputy Secretary; and

(c) if so, the reasons therefor and the steps Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes Sir, except that the pay of Joint Secretaries has been revised to Rs. 2500-125/2-2750, and not to Rs. 2750.

(b) Yes Sir, if pay scales alone are taken into account.

(c) The pay scales of Joint Secretaries and above were revised partly because of enhancement of responsibilities in recent years and partly because a study of the pattern of recruitment to the All India Services and Central Services Class I had disclosed the need for a revision of the higher salaries in Government Ser-